

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**SHRI JYOTI KUMAR TRIPATHI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(IBC)/176/KOB/2024 IN COMPANY APPEAL(IBC)/06/KOB/2023 in IBA/4/KOB/2020
SECTION	RULE 11
NAME OF PARTIES	REGIONAL [PROVIDENT FUND COMMISSIONER-II (LEGAL) V/S K.EASWARA PILLAI (LIQUIDATOR)
PETITIONERS ADVOCATE/ PROFESSIONAL	SAJEEV KUMAR GOPAL & ASWATHY BABU
RESPONDENTS ADVOCATE/ PROFESSIONAL	

29 April 2024

ORDER

IA(IBC)/176/KOB/2024 IN COMPANY APPEAL(IBC)/06/KOB/2023 in IBA/4/KOB/2020

This is an IA bearing No. 176/KOB/2024 in Company Appeal/(IBC)/06/KOB/2023 filed by Regional Provident Fund Commissioner -II (Legal) to produce some additional documents.

Learned Counsel, Mr. Sajeev Kumar K Gopal appears physically on behalf of the Applicant. Learned Counsel, Mr. Dhananjaya Sud appears along with Learned Liquidator, Mr. K Easwara Pillai through virtual mode and seeks time to file reply affidavit. Time granted, let the same be done within a period of one week, after serving copy on the Counsel appearing for the other side.

List this matter for further consideration on **28.05.2024**

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**JYOTI KUMAR TRIPATHI
MEMBER (JUDICIAL)**